

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-416(ND)/2018

In the matter of:

R. K. Goyal Steels Pvt. Ltd.

....**Applicant**

Vs.

P. K. Tubes & Fittings Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 27.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Sourabh Gupta, Adv.

Mr. Sumit Bhadone, Adv.

For the Respondent

: Mr. M. K. Sethi, Adv. with

Mr. Abhay Kumar, Adv.

ORDER

Learned counsels for the applicant and corporate debtor are present and states that matter has been settled and shall place the settlement agreement on record. Learned counsel for the applicant further states that the director who was authorised to file and pursue this matter has expired and appropriate Board Resolution appointing another director/authorised representative in this matter will be filed shortly. For further consideration on 05.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

